

Contested commercial cases disposed during the month of August-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution decree	Number of days for execution of decree from date of decision	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-911/20	SUSHIL KUMAR VS. DYNAMIC INFRADEVELOPERS	P.K. AGGARWAL AND ANKIT	18.02.2020	No	02.08.2022	896	Contested	----	----	Suit for Recovery
			CS COMM-192/21	ICICI BANK RAMAN VS. MANOCHA	MANISH DEWAN	16.01.2021	No	04.08.2022	565	Contested	----	----	Suit for Recovery
			CS COMM-1874/19	NAVNEET EDUCATION BALSAM PUBLISHING HOUSE VS.	STUTI WASON	10.08.2018	Yes	24.08.2022	1475	Contested	----	----	Permanent and Mandatory Injunction and damages for copyright
			CS COMM-1876/19	NAVNEET EDUCATION BALSAM PUBLISHING HOUSE VS.	STUTI WASON AND SHALINI RAJPUT	10.08.2018	Yes	30.08.2022	1481	Contested	----	----	Permanent and Mandatory Injunction and damages for copyright

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			CS COMM-1876/19	ALSTONE INDUSTRIES PVT. LTD. VS. KARUR VYSYA BANK	NEERAJ GUPTA AND RASHOK KUMAR BAHL	28.10.2020	No	31.08.2022	672	Contested	----	----	Suit for Recovery
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	OMP (COMM.)/28/2019	HARJINDER SINGH (DECEASED) THROUGH ITS LRS. Vs THE BOMBAY MERCANTILE CO/OPERATIVE BANK LTD.	SHAMSHER SINGH	03/12/19	NO	08/20/22	1257	CONTESTED	08/20/22	0	ARBITRATION AND CONCILIATION ACT 1996 UNDER SECTION 34
			OMP (COMM.)/83/2021	ADESH TANWAR Vs M/S SHRIRAM TRANSPORT FINANCE CO. LTD.	SACHIN KUMAR TOKAS	11/11/21	NO	08/26/22	288	CONTESTED	26/08/2022	0	ARBITRATION AND CONCILIATION ACT 1996 UNDER SECTION 34
3	SH. RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	ARB TN/513/2018	PNB HOUSING FINANCE LTD. V/S MRIDUL GUPTA & ANR.	SH. RAM SONI	15.09.2022	NO	06.08.2022	1421	CONTESTED/D/ DISMISSED	NIL	NIL	SUIT FOR RECOVERY
			ARB TN/513/2018	PNB HOUSING FINANCE LTD. V/S MRIDUL GUPTA & ANR.	SH. RAM SONI	15.09.2022	NO	06.08.2022	1421	CONTESTED/D/ DISMISSED	NIL	NIL	SUIT FOR RECOVERY

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11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 71 / 2022	SH. JASKARAN SINGH CHOPRA VS. POOJA ANAND FINLEASE LTD.	SH. SONAL ANAND	05.05.2022	NA	26.08.2022	114	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			CS (COMM.) 204 / 2019	OM PRAKASH SUNIL KUMAR VS. THE ORIENTAL INSURANCE COMPANY LTD.	SH. SANTOSH TIWARI	26.08.2019	NA	31.08.2022	1102	DISMISSED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 69 / 2020	ADESH KUMAR SINGH VS. TOYOTA FINANCIAL SERVICES INDIA LTD.	SH. SHIVAM SACHDEVA	09.09.2022	NA	31.08.2022	722	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 41 / 2021	NORTH DELHI MUNICIPAL CORPORATION VS. NARENDER KUMAR	MS. NAZLA PARVEEN	20.03.2021	NA	31.08.2022	530	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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12	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03												
			CS (COMM.)/326/ 2020	PUNJAB NATIONAL BANK Vs. MUKUL SHARMA & ANR.	PAIKSHIT MAHIPAL	18-03-2020	NA	16-08-2022	881	DECREED	NA	NA	Suit for recovery
			OMP (COMM.)/74/2 019	GETANJALI PUBLIC SCHOOL Vs. EDUCOMP SOLUTIONS LTD.	HETENDRA NATH	20-04-2019	NA	18-08-2022	1216	DISMISSE D	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/209/ 2019	PUSHKAR PAINT INDUSTRIES Vs UNION OF INDIA	ASHISH KHURANA	30-11-2019	NA	20-08-2022	994	SET- ASIDE/ALL OWED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/59/2 021	SANTOSH KUMAR TRIPATHI Vs TOYOTA FINANCIAL SERVICES INDIA LTD.	ANAND KUMAR DWIVEDI	22-04-2021	NA	20-08-2022	485	SET- ASIDE/ALL OWED	NA	NA	34 Arbitration & Conciliation Act
			CS (COMM.)/197/2 019	MUKESH GUPTA Vs. PRADEEP BHATT	NEERAJ GOYAL	22-08-2019	NA	31-08-2022	1105	DECREED	NA	NA	Suit for recovery
			CS (COMM.)/198/ 2019	MUKESH GUPTA Vs. SUMAN BHATT	NEERAJ GOYAL	22-08-2019	NA	31-08-2022	1105	DECREED	NA	NA	Suit for recovery

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13	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH	NIL										
14	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	NIL										
15	SH. SINGH, DISTRICT JUDGE (COMMERCIAL)- 01	UMED SOUTH- EAST	NIL										
16	MS. GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINEETA SOUTH- EAST	NIL										
17	SH. SHARMA-I	SANJAY EAST	CS(COMM)NO. 373/2019	ISHRAIL KHAN VS. PARVEEN JAIN	TRILOK CHAND	04-10-2019		01-08-2022	1027	CONTESTE D			SUIT FOR RECOVERY

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			CS(COMM)NO. 60/2021	NITIN TYAGI VS. NATIONAL INSURANCE COMPANY LTD.	HK DHARIWAL	10-03-2021		24-08-2022	529	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)NO. 473/2019	ISHWAR DUTT BAWARI VS. THE DIRECTOR OF ICICI LOMBARD GENERAL INSURANCE.	ADITYA KALA	04-12-2019		29-08-2022	995	CONTESTED			
			CS(COMM)NO. 124/2021	MANISH SINGHAL VS. EAST MUNICIPAL CORPORATION OF DELHI	GANESH KUMAR	26-08-2021		04-08-2022	338	CONTESTED			
			CS(COMM)NO. 109/2020	VIVEK TRAVELS VS. NATIONAL INSURANCE CO. LTD.	AMIT KUMAR	20-02-2020		08-08-2022	898	CONTESTED			
18	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
19	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	OMP(COMM)-1/2021	ASHOK KUMAR AND ANR VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD AND ORS	FAIMUDDIN	11.10.2021		16.08.2022	309	CONTESTED	N/A	N/A	U/S 34

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			CS(COMM)-15/2022	PUNJAB NATIOANL BANK VS SUMIT KUMAR JAH AND ORS	MOHIT RAJ	28.02.2022	-----	17.08.2022	178	COMPROMISED	N/A	N/A	SUIT FOR RECOVERY
			CS-49/2022	M/S S.S. MOTORS VS MARUTI JAMBAGI AND ORS.	M.I MALIK	07.03.2022	-----	22.08.2022	168	SETTLED IN LOKADALAT	N/A	N/A	SUIT FOR RECOVERY
			C.S(COMM)-135/2019	BANK OF MAHARASHTRA VS TRILOK SHARMA AND ANR.	RAJIV RANJAN	18.12.2019	-----	24.08.2022	980	SETTLED IN LOKADALAT	N/A	N/A	SUIT FOR RECOVERY

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			C.S(COMM)-56/2020	UNION BANK OF INDIA VS RAVINDER CHAUDHARY	PRABHASH VS KUMAR JHA	05.11.2020	-----	26.08.2022	659	COMPROMISED	N/A	N/A	SUIT FOR RECOVERY
			CS/251/2017	SAT PRAKASH NEW INSURANCE CO. PVT LTD	VS MAHESH INDIAKUMAR	09.10.2017	-----	31.08.2022	1785	CONTESTED	N/A	N/A	SUIT FOR RECOVERY
			CS(COMM)-82/2021	CANARA BANK LTD VS NEERAJ KASHYAP			-----	22.08.2022	255	SETTLED IN LOKADALAT	N/A	N/A	SUIT FOR RECOVERY
20	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL		ANSHUMAN SHRIVASTAVA	10.12.2021							

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26	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST					NIL						
27	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02						NIL						
28	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03						NIL						